

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).19185/2006

(From the judgement and order dated 19/05/2006 in FA No. 380/2001 of the  
HIGH COURT OF UTTARANCHAL AT NAINITAL)

SWAMI SHANKARANAD (D) BY LRS.

Petitioner(s)

VERSUS

MAHANT SRI SADGURU SARNANAND ETC. & ORS.

Respondent(s)

(With appln(s) for substitution of deceased petitioner and  
office report)  
(FOR FINAL DISPOSAL)

Date: 16/04/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA  
HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

For Petitioner(s) Mr. Atishi Dipankar,Adv.  
Mr. Santosh Kumar,Adv.

For Respondent(s) Mr. Makarand D. Adkar,Adv.  
Mr. Vishwajit Singh,Adv.

Mr. Abhishth Kumar,Adv.

UPON hearing counsel the Court made the following  
ORDER

List the matter after two weeks in view of the letter circulated.

(A.S. BISHT)  
COURT MASTER

(PUSHAP LATA BHARDWAJ)  
COURT MASTER